

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/78/2021

Date : 08.08.2021

In partial modification of this Office earlier order No.Estt.(RJS)/64/2021 dated 07.07.2021, **Dr. Neha Goyal**, an Officer in Senior Civil Judge Cadre, presently posted as Sr. Civil Judge-Cum-ACJM No.2, Phalodi (Jodhpur District), is hereby appointed/posted as Presiding Officer of the vacant Court of **CJ & JM, Lohawat (Jodhpur District)** in addition to her own duties till further orders.

NOTE :-

1. She shall dispose off minimum 40% additional work as per circular of standard of work.
2. She has been appointed as P.O. of outlying Court in addition to her own duties, therefore she shall hold Court at **Lohawat** at least for three days in alternative week.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case, shall be decided on priority basis.

BY ORDER


REGISTRAR GENERAL

No.Estt.b2(v)1/WA/2021/2445A

Date : 08.08.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General / Registrar (Vig.) / (Admn.) / (Rules)/ (Class.) / (Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. The District & Sessions Judge, Jodhpur District with the request to serve/circulate the copy of this order to the concerned Courts/Officer/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell/RJS Leave/
Jr.Actt./Building Cell


REGISTRAR GENERAL